

F.No. 01(05)/Circular/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Date: 16 March 2020

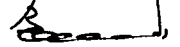
ADDENDUM

The following is added to Notification dated 13 March 2020.

“Supplementary cause list for pronouncement of orders in reserved matters will be listed before the Presiding Member in the Chamber.”

This issues with the approval of the Hon'ble President.

By Order



(Bineesh Kumar K.S.)

Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Hon'ble Members, CESTAT, All Benches.
3. Deputy Registrars/Assistant Registrars/HOO, CESTAT, All Benches.
4. Bar Associations, CESTAT, New Delhi/ Mumbai/ Kolkata/ Chennai/ Bengaluru/ Ahmedabad/ Allahabad/ Chandigarh/ Hyderabad.
5. Chief Commissioner (AR)/Commissiopner (AR), CESTAT, New Delhi/ All Benches
6. Notice Board/ Website.